

EVALUATION REPORTS OF WORKING  
GROUP ON HANDICRAFT INDUSTRIES  
AND SERICULTURE INDUSTRY

**Shri Hathi:** Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of each of the following Reports:—

- (i) Report of the working group on evaluation of progress of Handicraft Industries during the Second Five Year Plan. [Placed in Library. See No. LT-2051/60].
- (ii) Evaluation Report of the working group on Sericulture Industry. [Placed in Library. See No. LT-2052/60].

12:08 hrs.

## ESTIMATES COMMITTEE

## SEVENTY-NINTH REPORT

**Shri Dasappa (Bangalore):** Sir, I beg to present the Seventy-ninth Report of the Estimates Committee of the Ministry of Commerce and Industry—Small Scale Industries—Part II (The National Small Industries Corporation Limited, New Delhi).

12:08½ hrs.

## PUBLIC ACCOUNTS COMMITTEE

## TWENTY-FIFTH REPORT

**Shri Barman (Cooch-Bihar-Reserved—Sch. Castes):** Sir, I beg to present the Twenty-fifth Report of the Public Accounts Committee on the Appropriation Accounts (Civil), 1956-57 and 1957-58 and Audit Reports, 1958 and 1959—Volumes I & II.

12:08½ hrs.

LEGAL PRACTITIONERS BILL  
REPORT OF JOINT COMMITTEE

**Shri C. R. Pattabhi Raman:** (Kumbakonam): Sir, I beg to present

the Report of the Joint Committee on the Bill to amend and consolidate the law relating to legal practitioners and to provide for the constitution of Bar Councils and an All-India Bar.

12:08½ hrs.

## ELECTION TO COMMITTEE

NATIONAL FOOD AND AGRICULTURE  
ORGANISATION LIAISON COMMITTEE

**The Minister of Agriculture (Dr. P. S. Deshmukh):** Sir, I beg to move the following:

"That in pursuance of Resolution No. F. 16-72/47-Policy, dated the 8th November, 1948, of the Ministry of Agriculture (now Food and Agriculture), as amended to date, the members of Lok Sabha, do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a period of three years commencing from the 1st June, 1960, subject to the other provisions of the said Resolution."

**Mr. Speaker:** The question is:

"That in pursuance of Resolution No. F. 16-72/47-Policy dated the 8th November, 1948, of the Ministry of Agriculture (now Food and Agriculture), as amended to date, the members of Lok Sabha, do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a period of three years commencing from the 1st June, 1960, subject to the other provisions of the said Resolution."

*Motion was adopted.*